

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 60/2019

AKBAR ALI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 27-01-2020 This appeal was called on for hearing today.

For Appellant(s)

Dr. Sushil Balwada, AOR

For Respondent(s)

Mr. Ankur Prakash, AOR

Mr. Susheel Kumar Tomar, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Fresh reminder for records be issued.

List again on 26.03.2020.

RAJIV KALRA
Registrar

pm